

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD

(This is the **23rd** Day of **SEPTEMBER 2019**)

Hon'ble Mr. Justice Bharat Bhushan-JM
Hon'ble Ms. Ajanta Dayalan- AM

CCP No.83 of 2019
(Arising out of Original Application No.625 of 2018)

1. Laxman Singh aged about 56 years S/o Late Shri Badan Singh, prematurely retired from the post of Sub Post Master, Fatehganj (East) Bareilly S.O. under Sr. under Sr. S.P.Os, Bareilly R/o 1/3 Ganeshpuram Colony, Bishalpur Road, Bareilly (U.P.)

..... **Applicant**

By advocate: Shri S K Kushwaha

Versus

1. Shri Pradipta Kumar Bisoi, Member (Personnel) in the office of Director General (Posts) Dak Bhawan Sansad Marg, New Delhi

..... **Respondents**

By advocate: Shri Praveen Shukla

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan -Member (J)

Shri S K Kushwaha, learned counsel for the applicant and Shri Praveen Shukla, learned counsel for the respondents are present.

2. Learned counsel for the applicant states that compliance has already been made, hence, he does not wish to pursue this contempt petition
3. In view of the submission made by the learned counsel for the applicant, the contempt petition is dismissed and notices issued stand discharged.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Arun